

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923
Website: www.cercind.gov.in

Ref: Petition No. 247/2010

Date: 21.12.2011

To

The Executive Director (Commercial),

NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex 7,
Institutional area, Lodhi Road,
New Delhi-110003

Subject: Approval of Tariff of Korba STPS, Stage-III (500 MW) for the period from COD to 31.3.2014.

Sir,

Pursuant to the proceedings held on 20.10.2011 you, were directed to furnish following information:

- (a) Reason for taking schedule of commissioning as 42 months from date of environmental clearance in the NTPC Board approval as against CERC timeline of 42 months for the COD of the station from the date of Investment approval. Substantiate the time line with the details of actual time taken in other stations from the date of investment of approval to the actual COD;
- (b) Detailed reasoning for time overrun from the schedule COD;
- (c) Details of implication o the project cost due to time over run. Give details of price escalation paid between schedule COD and actual COD;
- (d) Details of IDC & FC for the period from schedule COD to actual COD;

2. It is noticed from the additional submissions submitted by you vide affidavit dated 8.10.2011, that the information regarding (c) & (d) above has not been furnished.

3. You are directed to file the above said information within 7 days from the date of receipt of this letter, failing which the matter would be placed before the Commission for appropriate orders.

Yours Sincerely,
Sd/-
(B. Sreekumar)
Deputy Chief (Law)